COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 327 OF 2016

Dated: 27th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Chhattisgarh State Power Transmission Co. Ltd. ... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant : Ms. Sanjana Dua for

Ms. Suparna Srivastava

Counsel for the respondent(s) : Mr. C.K.Rai

Mr. Umesh Pasad for R-1

ORDER

List the matter on <u>07.09.2017</u>. In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt